

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. I.A. 163/2024 I.A. 1768/2022 In
C.P.(IB)-3310(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: Om Scaffolders
VS
Vag Buildtech Ltd

Appearance

For RP: Adv. Inayat Ali Qureshi i/b K K Associates is present
through VC

For RP in I.A. 163/2024 & I.A. 1768/2022: Mr. Ashish Vyas is
present through VC

For Applicant in IA 163/2024: Adv. Aniruth Purusothman

For SBI: Adv. Subir Kumar a/w Adv. Disha Shah ib. SDS Advocates are
present through VC

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 163/2024 – Learned counsel for the State Bank of India is present through VC and submits that reply has been filed. Perusal of DMS shows that the reply was marked defected on 19.04.2024. Respondent is directed to clear the defect and to ensure that the reply is reflected on the DMS. List on **14.08.2024**.

IA 1768/2022 – List this matter on **14.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//MANISH TIWARI//